

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.414

**IA/1192/ND/2023, IA/6344/2022, IA/4657/2022, IA/1642/2023,
IA/2776/2023, IA/2774/2023 IN IB/204/ND/2021**

IN THE MATTER OF:

| | | |
|---------------------|-----|------------|
| Union Bank Of India | ... | Applicant |
| Versus | | |
| M/s. Supertech Ltd. | ... | Respondent |

Order under Section 7 of IBC, 2016.

Order delivered on 12.07.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For Applicant in IA/4657/2022 : Mr. Tejaswi Bhanu & Mr.
Chaitanyashil Priyadarshi, Advs.
For the RP : Mr. Somdutta Bhattacharya & Ms. Niharika Sharma,
Advs.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 03.08.2023.

**Sd/-
(Court Officer)**